

- (3) rebate for non-burning of street lights.
- (c) No complaint in this regard has been received.
- (d) Does not arise.

Kerala Electricity Board

**4563. Shri A. K. Gopalan:
Shri Vasudevan Nair:
Shri Warrior:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any complaint has been received from the Kozhikode Corporation against the irregular power supply by the Kerala Electricity Board;

(b) whether it is a fact that power failures has become frequent in Kozhikode;

(c) if so, the reasons therefor; and

(d) the measures proposed to be taken to remedy the situation?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes; Certain complaints have been received from the Kozhikode Corporation regarding frequent power failure and low voltage.

(b) Yes.

(c) Power supply to Kozhikode is given both from Madras and Kerala grids. The increase in off-take of power over the allotted amount from Madras grid results in frequent interruptions and drop in voltage conditions.

(d) The power position is expected to improve with the commissioning of the generating units at Sabirigiri and Sholayar. It is proposed to give the entire supply of power to Kozhikode from Kerala grid. That will stabilise the power supply to Kozhikode.

Power Transmission Line

4564. Shri A. K. Gopalan: Will the Minister of Irrigation and Power be

pleased to state:

(a) whether the Chief Minister of Mysore has promised to construct 20,000 KV. transmission line upto Kasargode boundary of Kerala;

(b) if so, the action taken by the Kerala Electricity Board to draw a linking line upto that place;

(c) whether Government are aware that the Mysore power is costly due to the circuitous route that it is taken to Kerala; and

(d) if so, whether Government have issued any instruction to the Electricity Board to immediately construct this short cut route?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) The Mysore State Electricity Board are constructing a 110 KV transmission line from Mangalore in Mysore upto Kerala border.

(b) The Kerala State Electricity Board are constructing the counterpart 110 KV transmission line from the border to Kasargode.

(c) Yes.

(d) Yes.

Industrial Housing Scheme in Bihar

4565. Shrimati Ramdulari Sinha: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the number of employers in Bihar State who have constructed houses under the Industrial Housing Scheme;

(b) the amount of loan sanctioned by the Government till 1964-65;

(c) the extent to which the housing accommodation has been provided and the names of the Industrial establishment and the number of employees who are provided with accommodation;

(d) the number of applications pending for such loan; and